GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2557TO BE ANSWERED ON THE 16TH DECEMBER, 2025

IMPLEMENTATION OF PMFBY AND RWBCIS IN ANDHRA PRADESH

2557. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the status of implementation of PM Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) in Andhra Pradesh during the last five years and the current year, year-wise and district-wise;
- (b) whether it is true that nearly Rs. 2,600 crores claims are pending under PMFBY and RWBCIS in Andhra Pradesh as of June, 2025, if so, the details thereof;
- (c) whether it is also true that 35,000 farmers applications with pending claims of Rs. 101 crore from Nellore district are pending from Rabi 2022-23 crop season onwards; and
- (d) if so, the efforts are being made by the Government to clear the pending claims immediately?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a): Andhra Pradesh Government initially implemented the Pradhan Mantri Fasal Yojana (PMFBY) from Kharif 2016 season to Kharif 2019 season and thereafter stopped implementation of the PMFBY and introduced its own self-funded Free Crop Insurance Scheme, with enrolment based on digital crop survey (e-crop) data and without the involvement of insurance companies. After the efforts made by the Central Government, State Government re-joined the PMFBY from Kharif 2022 season with free/universal coverage based on e-crop. State Government has transitioned to the voluntary enrollment of farmers from Rabi 2024-25 under PMFBY.
- (b) to (d): A portion of the claims are pending to be paid including farmers of Nellore district due to non-receipt of State Government share of premium subsidy for the period Rabi 2022-23 to Rabi 2024-25. However, under the delinking mechanism adopted by Central Government, share of premium subsidy pertaining to Government of India has been released and claims proportionate to the same have also been released to eligible farmers of State in previous seasons.
